

64

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.652/95

Date of Order:18.5.95

BETWEEN :

1. A.Srinivasulu Naidu	8. G.R.Ananda Reddy
2. Syed Kalam	9. T.Venkata Ratnam
3. K.Balaji	10. A.Babu
4. B.Balaji Reddy	11. K.Babu
5. M.Sankara Murthy	12. A.Umapathi
6. R.G.Sreedhar	13. K.Sudhakar
7. T.Ramesh Babu	14. S.Damodara Chetty

.. Applicants.

A N D

1. The Chief Personnel Officer,
South Central Railway,
Rail Nilayam,
Secunderabad.
2. The Deputy Chief Mech. Engineer,
Carriage Repair Shop,
Tirupathi.
3. The Workshop Personnel Officer,
Carriage Repair Shop,
South Central Railway,
Tirupathi.

.. Respondents.

Counsel for the Applicants

.. Mr. K.SudhakarRedd

Counsel for the Respondents

.. Mr.D.F.Paul

S.C. for Oly.

CORAM:

HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE - CHAIRMAN

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

O.A.No. 652/95.

(63)

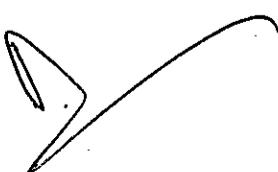
JUDGEMENT

(As per Hon'ble Sri R.Rangarajan, Member (A))

Heard.

2. A notification for recruitment of Trainee Skilled Artisan in the grade of Rs.950-1500 (RSRP) in C.R.S., Tirupati was issued vide Ref.No.TR/P/563/Skilled/93, dt.14.4.1993 by R-2. The 14 applicants herein applied in pursuance of the above notification. They were offered appointment for the above said posts of Temporary Skilled Artisan by R-3 vide vide Lr.No.TR/P.563/DR/Skilled/93, dt.28.6.93 after they were selected in the selection comprising written test, viva voce and practical tests. The applicants have also have accepted the offer of appointment for the post of Trainee Skilled Artisan.

3. While the applicants were expecting orders for appointment as Trainee Skilled Artisan, they received a letter bearing No.TR/P.563/Mech./DR/SK/Vol.II, dt.29.8.94 stating that in the workshop there is no possibility of appointing them in the grade of Trainee Skilled Artisan and that if they are willing to take-up the post of Group 'D' (unskilled) in the CRS, Tirupati, Diesel Sheds at Gooty, Guntakal, Kazipet, Moulaali and Vijayawada, and Electrical Loco Sheds at Vijayawada and Lalaguda, their cases will be considered for appointment in Group 'D' (unskilled) to the extent of vacancies available in due course. It is



66

stated for the applicants that all of them have given their acceptance for appointment in Group 'D' as envisaged in the Railway letter dt. 29.8.94. But, inspite of their accepting the offer for appointment as Group 'D', it is alleged that the respondents are maintaining silence over the matter and no intimation is given so far about the action taken for issuance of the orders of appointment. Hence, they filed this OA for a direction to the respondents to appoint them as Skilled Artisan or as Khalasi (Group 'D') in the scale of Rs.750-940 in CRS, Tirupati or Diesel Loco Shed, Kazipet/Guntakal/Vijayawada or in Electrical Locoshed, Vijayawada/Lalaguda and for a further direction to consider them first before considering any other candidate for employment in Group 'D' posts in the interest of justice.

4. The prayer in this OA and the contentions put forward by the applicants in this OA are the same as raised in OA 399/95 which was disposed of by us on 17.4.95. As the applicants herein are similarly situated as the applicants in OA 399/95, we see no reason to differ from the direction already given in that O.A.

5. In view of what is stated above, the following direction is given:-

The respondents are directed to offer the applicant herein for appointment as Group 'D' as and when the vacancies arises in outsiders quota in C.R.S., Tirupati or anywhere else in Guntakal Division in their turn subject to the condition that the applicants gave acceptance for Group 'D' post within the stipulated time and also accept

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the terms and conditions stipulated therein. The applicants should be considered for appointment in Group 'D' posts in their turn first, before considering any other outside candidate whose names are not already in list for appointment in Group 'D' Posts, in C.R.S., Tirupati, or anywhere else in Guntakal Division. /

6. The O.A. is ordered accordingly at the admission stage. No costs. /

me
(R. Rangarajan)

Member (A)

Neeladri
(V. Neeladri Rao)
Vice Chairman

Dated

1978/85

D. D. Rao
Deputy Registrar (J) CC

To

1. The Chief Personnel Officer, S.C.Rly, Railnilayam, Secunderabad.
2. The Deputy Chief Mech.Engineer, Carriage Repair Shop, Tirupati- kmv
3. The Workshop Personnel Officer, Carriage Repair Shop, S.C.Rly, Tirupati.
4. One copy to Mr.K.Sudhakar Reddy, Advocate, CAT.Hyd.
5. One copy to Mr.D.Francis Paul, SC for Rlys. CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

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THPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

A N D

THE HON'BLE MR.R.RANGARAJAN: (M(ADMN)

DATED 18/5/1995.

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in
OA. No.

652/95

TA. No.

(W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

23/5/95

No Space. COPY

Central Administrative Tribunal
DESPATCH
23 MAY 1995
HYDERABAD BENCH

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